

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**[Civil Writ Jurisdiction]**

**W. P. (C) No. 4889 of 2003**

Jag Narayan Singh ..... Petitioner(s)  
Versus  
The State of Jharkhand & Ors. .... Respondent(s)

.....  
**CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through :-Video Conferencing)**

.....  
For the Petitioner(s) : Mr. Dilip Kr. Chakraverty, Advocate.  
For the Resp.-State : Mr. Rahul Saboo, S.C.-I  
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**09 / 06.09.2021.** Put up this case on 28.09.2021.

Mr. Rahul Saboo, learned S.C.-I is directed to appear in this case on behalf of the State.

**(Kailash Prasad Deo, J.)**

Sandeep/